

Cases investigated by the CBI

2991. SHRI PARTAP SINGH BAJWA: Will the PRIME MINISTER be pleased to state:

- (a) the total number of cases in which the inquiry by the CBI is ongoing since 2015, till present;
- (b) the total number of cases investigated by the CBI since 2015, till present;
- (c) the total number of cases where chargesheets have been filed by the CBI since 2015, till present;
- (d) the State-wise list of the number of cases in which a CBI inquiry is still ongoing since 2015, till present; and
- (e) the year-wise list of the number of inquiries conducted by the CBI since 2015, till present?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) Since 01.01.2015 and upto 29.02.2020, CBI has registered 4985 cases, including 4300 Regular Cases and 685 Preliminary Enquiries, out of which investigation is ongoing in 1268 cases (1166 RCs and 102 PEs).

(b) During the period from 01.01.2015 to 29.02.2020, CBI investigated 4717 cases (3987 RCs and 730 PEs).

(c) Since 01.01.2015 and upto 29.02.2020, CBI has filed chargesheets in 3700 cases.

(d) Being a Central Investigating Agency, the State-wise list of number of cases is not maintained by the CBI.

(e) CBI has conducted enquiries in following number of cases registered since 1.1.2015 to 29.02.2020 (year-wise):-

Year	No. of Cases	
	RC	PE
1	2	3
2015	971	164

1	2	3
2016	925	122
2017	939	137
2018	765	134
2019	608	102
2020 (upto 29.2.2020)	92	26

Efforts to meet Sustainable Development Goals (SDGs)

2992. SHRI MAHESH PODDAR: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the NITI Aayog has mapped out all the Sustainable Development Goals (SDGs) on the Central Ministries, Centrally Sponsored Schemes and major Government initiatives; and

(b) if so, the results of the above and the details of the efforts made by the Central Government for achieving the targets fixed under 17 points prescribed in the SDGs?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. NITI Aayog has carried out a detailed mapping of the 17 Goals and associated 169 targets on Central Ministries, Centrally Sponsored Schemes (CSSs)/Central Sector Schemes and other government initiatives. NITI Aayog circulated the mapping to the Central Ministries and placed it on the NITI Aayog's website to facilitate better awareness, common understanding and faster implementation of the SDGs and related targets. The mapping is available in the public domain and may be found at https://niti.gov.in/sites/default/files/2019-01/SDGMapping-Document-NITI_0.pdf. The mapping has enabled focusing of all Centrally Sponsored and Central Sector Schemes and other relevant initiatives on related SDG targets. It has also paved the way for similar mapping and focusing of their departments and schemes/programmes by State Governments and Union Territories.

All key stakeholders, including NITI Aayog, the Ministry of Statistics and Programme Implementation and other Ministries/Departments of the Central Government